



CP-43/97 in OA-2186/95

New Delhi this the 23rd day of April, 1997.

Mon'ble Dr. Jose P. Verghese, Vice-Chairman(J) Hon'ble Sh. S.P. Biswas, Member(A)

Sh. K.K. Sharma,
S/o Sh. I.C. Sharma,
R/o B.228, Moti Bagh,
New Delhi-21.
(through Sh. S.K. Gupta, advocate)

versus

Ms. Kiran Dhingra.
Commissioner,
Department of Transport,
5/9, Underhill Road,
Delhi-54. Respondent
(through Sh. Rajinder Pandita, advocate)

ORDER(ORAL)
delivered by Hon'ble Dr. Jose P. Verghese, V.C.(3)

This contempt petition has been filed compaining non-implementation .of the orders of thi Tribunal dated 23.7.96. In fact, the respondent peers to have complied with the order prior to filing of this petition but for the lapse at the instance of some officer regarding the communicability between 1100 officer complaining and the officer against whom the griavance is kept, the order was not handed over to the applicant. We do not intend to probe further into this matter. We would like to stop the issue here stating that a formal copy of the order shall be handed over to the petitioner through the officer who is supposed to have handed over to him in due course. Liberty is given to the petitioner to agitate any further infraction of our order continues to subsists. With this observation



(P)

this contempt patition is disposed of. Notice issued a

(S.P. Biswas) Member(A) (Dr. Jose P. Verghane) Vice-Chairman(3)

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